

ITEM NO.20

COURT NO.1

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s).5596/2021

(Arising out of impugned final judgment and order dated 14-06-2021 in CRLMC No.796/2021 passed by the High Court of Delhi at New Delhi)

SHIVINDER MOHAN SINGH

Petitioner(s)

VERSUS

STATE OF NCT OF DELHI & ANR.

Respondent(s)

Date : 11-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Siddharth Luthra, Sr.Adv.
Mr. Suhaan Mukerji, Adv.
Mr. Shri Singh, Adv.
Mr. Aditya Dewan, Adv.
Mr. Vishal Prasad, Adv.
Ms. Chitralkha Das, Adv.
Mr. Nikhil Parikshith, Adv.
Mr. Sayandeep Pahari, Adv.
Ms. Padma Venkataraman, Adv.
Mr. Asif Ahmad, Adv.
For M/S. Plr Chambers and Co., AOR

For Respondent(s) Mr. K.M. Nataraj, ASG
Mr. Zoheb Hussain, Adv.
Mr. Kanu Agarwal, Adv.
Ms. Deepabali Dutta, Adv.
Mr. Gurmeet Singh Makker, Adv.

For R.No.2 Mr. R. Basant, Sr.Adv.
Mr. Sitiesh Mukherjee, Adv.
Ms. Aishwarya Singh, Adv.
Mr. Akshay Sahay, Adv.
Mr. Shashwat Sarin, Adv.
Mr. Sandeep Devashish Das, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

Heard Mr. Siddharth Luthra, learned senior counsel appearing on behalf of the petitioner, Mr. K.M. Nataraj, learned Additional Solicitor General appearing on behalf of respondent No.1, as also Mr. R. Basant, learned senior counsel appearing on behalf of respondent No.2.

Adjourned at the request of Mr. K.M. Nataraj, learned Additional Solicitor General so as to enable the Investigating Agency to complete the investigation, in the meanwhile.

List the matter on 02.12.2021.

**(SATISH KUMAR YADAV)
DEPUTY REGISTRAR**

**(R.S. NARAYANAN)
COURT MASTER (NSH)**